

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST
DISTRICT KARKARDOOMA COURTS, DELHI
ORDER



Sub: Sub-Committee to Chamber Allotment Committee.

The following Committee is hereby constituted to assist Chamber Allotment Committee, Karkardooma Court with regard to matters related to Advocate Chambers referred by CAC or undersigned from time to time with immediate effect.

Name of the Committee	Name of the Judicial Officers	Designation
	Sh. Gajender Singh Nagar, ASJ (SC-RC-02)	Chairperson
Sub-Committee to Chamber Allotment Committee	Sh. Vikas Garg, ADJ-05	Member
	Senior Civil Judge (East)	Member
	Senior Civil Judge (North-East)	Member
	Senior Civil Judge (Shahdara)	Member

However, the correspondence with the Hon'ble High Court of Delhi/New Delhi, will be done only through the undersigned.

Jain
(SHAIL JAIN)
Principal District & Sessions Judge
East District
Karkardooma Courts Delhi:

11039-11049
No. _____/Judl./East/KKD/Delhi

Date 30.11.23

Copy forwarded for information and necessary action:

1. The Registrar General, Hon'ble High Court, New Delhi
2. The Principal District & Sessions Judge, (Hqs), Tis Hazari Courts, Delhi.
3. The Officer Incharge, General Branch with request to pusue the Committee.
4. The Officer-in-Charge, Administration Branch, East District, Delhi
5. All the Judicial Officers concerned,
6. The President, Shahdara Bar Association (Regd.) Karkardooma Courts, Delhi
7. The Hony. Secretary , Shahdara Bar Association (Regd.) Karkardooma Courts, Delhi
8. The Website Committee, Karkardooma Courts, Tis Hazari Courts, Delhi to upload the same on the website.
9. The Website Committee, Karkardooma Courts, Tis Hazari Courts, Delhi.
10. Layers Seat to upload the Order.
11. The PS to the undersigned.

Jain
Principal District & Sessions Judge
East District
Karkardooma Courts Delhi: